

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. IA 1563/2021 IA 1138/2021 IA 2681/2022 IA 5162/2023  
In C.P. (IB)/2849(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES:** IA 1563/2021 Mr Sundaresh Bhat (RPI  
of Emco Ltd) V/S Mr. Rajesh Suresh  
Jain  
IA 1138/2021 Mr. Sundaresh Bhat V/s  
Mr. Shailesh Jain  
IA 2681/2022 Mr. Sundaresh Bhat Vs.  
Mr. Rajesh Jain  
IA 5162/2023 Rajesh S Jain Vs.  
Sundaresh Bhat Liquidator Of Emco Ltd  
**IN THE MATTER OF**  
**Jet Roadlines (India) Pvt. Ltd**  
**V/s**  
**EMCO Ltd**

**Section: 7, Sec 66(1), Rule 11 of NCLT, 2016 Sec 60(5) of Insolvency  
and Bankruptcy Code, 2016**

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**ORDER**

Adv. Ayush Rajani a/w Khushboo Shah appeared for the Applicant/Liquidator. Ld. Sr. Adv. Prateek Sekseria a/w Mr. Nausher Kohli, Ms. Rima Desai and Adv. Rudra D. appeared for the Applicant in IA No. 1563/2021 and IA No. 1138/2021. At the request of the parties, list the matter on **07.06.2024** for hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

16.04.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**